

(b) the number of those out of the above against whom criminal cases are pending and are absconding; and

(c) the number of those who died in encounters during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) Information is being collected and will be laid on the Table of the House.

Pending cases of Freedom Fighters' Pension

2952. DR. SHRIKANT RAMCHANDRA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of freedom fighters pension forwarded by the Maharashtra Government which are pending so far with the Central Government;

(b) the date of forwarding the oldest case pending with Government;

(c) what are the reasons for this delay; and

(d) by when all these cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) There are in all 9 cases of freedom fighters pension received recently from the Government of Maharashtra and the oldest of them is dated 9-6-92: The cases are considered applying the eligibility criteria laid down under the Swatantra Sainik Samman Pension Scheme. 494 RS—5.

Application from Japanese Nationals for Indian Citizenship

2953. DR. SHRIKANT RAMCHANDRA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of Japanese Nationals who have applied for Indian citizenship which are pending with Government;

(b) what are the reasons for their pendency;

(c) the date of receiving the oldest case pending with Government; and

(d) by when these cases are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Eight applications of Japanese nationals for Indian citizenship were received on 20-7-92. These cases will be decided as soon as prescribed formalities are completed.

स्वतन्त्रता सेनानियों को पेंशन देने के मानदंड

2954. श्री राजूभाई ए० परमार : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता सेनानियों को पेंशन स्वीकृत किए जाने के क्या-क्या मानदंड निर्धारित किये गये हैं ;

(ख) इन मानदंडों के आधार पर गुजरात से प्राप्त कितने आवेदन पत्र सरकार द्वारा स्वीकृत/अस्वीकृत किए गए हैं ;

(ग) उन मामलों की संख्या कितनी है जो क्रमशः पिछले दो/तीन वर्ष से लम्बित पड़े हैं ; और

(घ) इनके क्या कारण हैं ?